

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 395/(MAH)/2017

CORAM:

Present:


SHRI M. K. SHRAWAT
MEMBER (J)

SHRI RAVIKUMAR DURASAMY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

NAME OF THE PARTIES: M/s. Pizi Marketing Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Sunila Chauhan	Advocate	
2)	Smrta Narandkar	Advocate	
3)	1/B Dhaaval Vunary & Associates		

ORDER

CSP 395/230-232/NCLT/MB/MAH/2017
CSP 403/230-232/NCLT/MB/MAH/2017

1. Learned Representative from Petitioner side is present. Officer from the Office of the RD is present.
2. Report from the RD office is awaited.
3. Directed to file the report on or before 24.08.2017.
4. Matter is listed for **01.09.2017**.

Sd/-

Ravikumar Duraisamy
Member (Technical)

Sd/-

M.K. Shrawat
Member (Judicial)

Dated : 26.07.2017.